

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
10th WORKSHOP FOR INSOLVENCY PROFESSIONALS**

7th - 8th September, 2018

**Venue: Hyderabad Branch of SIRC of ICAI
ICAI Bhawan, Parvataneni Brahmayya Memorial Hall
11-5-398/C, Red Hills, Hyderabad - 500 004
Phone No. – 0120-3045986**

Day 1 - 7th September, 2018 (Friday)		
Time	Sessions	Resource Person
9:00-9.30 AM	Registration	
9:30-10:00 AM	Opening Remarks	Mr. K. R. Saji Kumar, Executive Director, IBBI
10:00-11:30 AM	Role of Information Utilities in CIRP and liquidation process	Mr. P. Sankar, Vice President- Marketing, Mr. U. Venkata Rao, Vice President-IU Operations, NeSL, Bengaluru
12:00-1:15 PM	CIRP Process and Emerging Challenges	Mr. Gonugunta Madhusudhan Rao, Insolvency Professional, Hyderabad
2:15-3:30 PM	Maximization of Value of Corporate Debtor: Resolution Plan and Evaluation Matrix	Mr. Ashish Chhawchharia, Grant Thornton, Partner, National Head – Restructuring services, Delhi
3:45-5:15 PM	Mechanism of Liquidation and Voluntary Liquidation (Case Studies)	Mr. T. S. N. Raja, Insolvency Professional, Hyderabad
Day 2 - 8th September, 2018 (Saturday)		
9:30-11:30 AM	Preparation of Information Memorandum and its Mechanism	Mr. Ravi Sankar Devarakonda, Insolvency Professional, Bengaluru
12:00-1:15 PM	Role of Insolvency Professional: Learning from CIRP Engagement	Mr. Vijay Kumar Iyer, Insolvency Professional, Mumbai
2:15-3:30 PM	Preferential, Undervalued, and Fraudulent Transactions	Ms. Sripriya Kumar, Insolvency Professional, Chennai
3:45-5:15 PM	Issues Relating to Resolution Plan	Shri Bikki Raveendra Babu, Hon'ble Member (J), NCLT Hyderabad
5:15-5:45 PM	Evaluation and Concluding Remark	Mr. K. R. Saji Kumar, Executive Director, IBBI

11:30-12:00 pm Tea/Coffee; 1:15-2:15 pm Lunch and 3:30-3:45 pm Tea/Coffee

For any Clarification, please contact Mr. Vijay Kumar, AGM, IBBI on Mobile: 9971864110 and 011-23462869